

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APEAL NO. 322 OF 2018 &
IA NO. 1549 OF 2018**

Dated: 26th November, 2018

In the matter of:

Madamageri Solar Power Project LL.P & Anr.

Versus

Hubli Electricity Supply Company Ltd. & Anr.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **30-11-2018**.

Court Master/PPS

tpd/pk